

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3288
ANSWERED ON:05.02.2004
LABOUR CONTRACTORS AT JUBILEE PUMPS IN M.P.
MAHESHWAR SINGH

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is aware that some labour contractors have been given contract right from beginning to till date at `Jubilee retail outlets` run by IOC and HPCL in Madhya Pradesh; and

(b) if so, the total months of contract period completed by the said contractors?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) and (b): The Indian Oil Corporation limited (IOC) Hindustan Petroleum Corporation limited (HPC) appoint labour contractors for their Jubilee Retail Outlets in the country, including Madhya Pradesh for a fixed period which is renewable for a further period. After the extended period, the same labour contractor can be considered along with others for fresh appointment.